

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.07.2024 AT 03:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/14/241/AMR/2022		241 of Comp. Act	Nanchraiya Shiva Rama Krishna Pulakanam Vs. M/s VR Commodities Pvt. Ltd & 4 others

ORDER

Present: None appears for the Petitioner.

Mr. Naman Golecha, Ld. Counsel appearing for R1 Company stating that the R1 Company is already put into CIRP. Hence, for hearing, list the matter on 07.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)